

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1548  
ANSWERED ON:09.08.2011  
DRUG RACKETS  
Das Gupta Shri Gurudas

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether spurious drugs production and distribution rackets operating from Delhi and National Capital Region (NCR) has been unearthed recently;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to check the same?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. The details of the cases of spurious drugs production and distribution rackets operating from Delhi, Gurgaon, NOIDA and Ghaziabad, registered during the last three years and current year are as follows:

Delhi

Year	Cases registered	Accused arrested
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2008	1	-
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2009	6	6
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2010	5	2
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2011	2	10
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(upto  
31.07.2011)

Gurgaon

No such racket was unearthed from the Gurgaon.

NOIDA

No such racket was unearthed from the NOIDA.

Ghaziabad

No such racket was unearthed from the Ghaziabad.

(c) Steps taken to check spurious drugs production and distribution rackets are as follows:

1. Special inspections and raids in the manufacturing premises and sale outlets are carried out from time to time. Officers of Drugs Control Department, Government of India, are associated in such raids and special inspections.
2. Samples of drugs are drawn at random from licensed chemists to have a test check on the quality of drugs.
3. Survey samples of Drugs are picked up from licensed retail chemists through decoy customers from quick screening for identification of active ingredients in the samples.
4. Complaints received about quality of drugs are investigated immediately and appropriate actions are taken.
5. Close liaison is maintained with the manufacturers and dealers of repute to obtain information regarding movement of drugs of doubtful quality.